

**Department of Culture) (Kumari Selja) (a) No Sir**

(b) Does not arise.

(c) and (d) The Indian Council of Medical Research convened a meeting of representatives of Medical Colleges from 18 States/Union Territories to consider the measures to be taken at Primary Health Centre level in collaboration with the State Health Officers to treat streptococcal sore throat infection

#### **FINANCIAL ASSISTANCE TO VOLUNTARY ORGANISATIONS**

**7927 Shri Bir Singh Mahato : Will the Minister of Human Resource Development be pleased to state**

(a) the details of the proposals for financial assistance received from voluntary organisations of West Bengal during the last three years,

(b) the number of proposals approved so far and the number of proposals still pending, and

(c) whether the Government have since released the amount of assistance sought for?

The Deputy Minister in the Ministry of Human Resource Development (Department of Education and Department of Culture) (Kumari Selja) : (a) to (c) Information is being collected and will be laid on the Table of the House

[Translation]

#### **CONTROL OVER NATIONAL PARKS AND SANCTUARIES**

**7928 Shri Rajendra Kumar Sharma : Will the Minister of Environment and Forests be pleased to state**

(a) whether the Government have started any Environment Development Programme for participation of local people in Forests Conservation and Wildlife Protection

(b) if so, the details thereof including the amount spent during the last three years thereon and the amount earmarked for the year 1995-96,

(c) the details of the benefits likely to be yielded by this programme,

(d) whether there is any proposal to give control of Sanctuaries and National Parks to local people and local organisations,

(e) if so, the details thereof, and

(f) the reaction of environmentalists and others to the proposal?

The Minister of State of the Ministry of Environment and Forests (Shri Kamal Nath)

(a) The Government is implementing the Centrally

Sponsored Scheme of "Eco-development in and around protected areas including tiger reserves," since 1991-92 which involves participation of local people in forest conservation and wildlife protection. The scheme is being implemented in 17 States covering about 85 protected areas

(b) The amount spent during the last three years and the amount earmarked for 1995-96 is given below

Year	Amount Spent (Rs In lacs)
1992-93	296 434
1993-94	484 280
1994-95	346 150
1995-96	680 00 (earmarked)

(c) The scheme is aimed at ensuring generation of forest biomass outside protected areas finding alternative to existing biomass use and socio-economic development of the communities living in and around wildlife protected areas so that their co-operation and support can be enlisted for reducing the pressures on the wildlife habitats. This would bring about an improvement in the conservation status of the protected areas

(d) No, Sir

(e) and (f) Do not arise.

[English]

#### **SUGAR MILLS**

**7929 Shri M.V.V.S. Murthy : Will the Minister of Food be pleased to state**

(a) whether the Union Government have decided not to consider fresh applications for loans for Sugar Mills of those States where recovery towards repayment of Cane Development is below 75 per cent;

(b) if so, whether this has not been approved by the State Government,

(c) the states which are likely to be affected by this decision,

(d) whether any alternative has been suggested, and

(e) the efforts being made to recover the loans?

The Minister of Food (Shri Ajit Singh) : (a) Yes, Sir it has been decided that fresh loan application for Cane Development Schemes based on State Government guarantees will not be considered from the mills of those States where recoveries towards repayment of cane development loans of the Sugar Development Fund (SDF) are below 75 per cent

(b) Under SDF Rules, State Governments' approval is not required. However, the decision of the Central Government has been conveyed to the State Governments.

(c) Based on the recovery position as on 31.3.1995, the States affected by this decision are Andhra Pradesh, Maharashtra, Madhya Pradesh, Haryana, Karnataka, Punjab, Bihar, Pondicherry and Assam.

(d) Yes, Sir. The sugar undertakings situated in the defaulting States can avail of SDF loans by furnishing Bank guarantees as security, instead of State Government guarantees.

#### CENTRAL SCHOOLS IN HIMACHAL PRADESH

7930. Prof. Prem Dhumal : Will the Minister of Human Resource Development be pleased to state

(a) how many new Central Schools are proposed to be opened in Himachal Pradesh during 1995-96;

(b) if so, the details thereof ;

(c) whether there is a proposal to shift any Central School in Himachal Pradesh to another place within the State; and

(d) if so, the reasons therefor?

The Deputy Minister in the Ministry of Human Resource Development (Department of Education and Department of Culture) (Kumari Selja) : (a) and (b) Kendriya Vidyalaya Sangathan has intimated that there is no proposal to open any new Kendriya Vidyalaya during 1995-96 in Himachal Pradesh.

(c) No, Sir.

(d) Does not arise.

[Translation]

#### CULTURAL SOCIAL VALUES

7931. Shri Surendra Pal Pathak : Will the Minister of Human Resource Development be pleased to state :

(a) whether activities of most of the Multinational Companies are affecting the various fields of our national life and are affecting our cultural and social values;

(b) If so, whether the Government propose to inquire into it and to evolve a mechanism for monitoring of the activities of these Multinational Companies;

(c) If so, the details of the action likely to be taken; and

(d) If not, the reasons therefor?

The Deputy Minister in the Ministry of Human Resource Development (Department of Education and Department of Culture) (Kumari Selja) : (a) to (c) An official Committee under the chairmanship of Secretary, Ministry of Information and Broadcasting with Secretary, Department of Culture, Secretary, Ministry of Tourism and

other senior officers has been constituted to take an overview of culture vis-a-vis the globalisation of media and tourism; and to recommend possible inter-linkage and developmental activities in these fields.

(d) Does not arise.

[English]

#### ISSUE PRICE OF FOODGRAINS

7932. Shri D. Venkateswara Rao : Will the Minister of Food be pleased to state :

(a) whether the Government of A.P. passed a unanimous resolution urging the Union Government not to hike the issue price for the Public Distribution System in Andhra Pradesh;

(b) if so, whether the Union Government have considered the proposal and the outcome thereto?

The Minister of Food (Shri Ajit Singh) : (a) The Government of Andhra Pradesh has informed that the State Legislature has passed a resolution requesting Government of India, inter alia, not to increase the price of rice being released for PDS/RPDS in Andhra Pradesh in future.

(b) No decision has yet been taken by the Government on the aforesaid resolution.

#### COMPULSORY EDUCATION

7933. Shri Manjay Lal : Will the Minister of Human Resource Development be pleased to state :

(a) whether the Government propose to make the education compulsory for the children upto 8th or 10th standard;

(b) if so, the details thereof; and

(c) the specific measures being taken by the Government in this regard alongwith the funds earmarked for the purpose ?

The Deputy Minister in the Ministry of Human Resource Development (Department of Education and Department of Culture) (Kumari Selja) : (a) to (c) The National Policy on Education 1986 as revised in 1992 states the resolve of the Government to provide free and compulsory education of satisfactory quality to all children upto 14 years of age before we enter the twenty first century. The specific measures taken up by the Government in pursuance of this policy are enumerated in the Annual Report of the Ministry.

#### MANUSCRIPTS EXHIBITION

7934. Shrimati Bhavna Chikhila :  
Shri Balraj Passi :  
Shri Manoranjan Bhakta :

Will the Minister of Human Resource Development be pleased to state :